

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:3107  
ANSWERED ON:13.12.2006  
SUSPENSION OF CELLULAR PHONE SERVICES  
Madhwaraj Smt. Manorama

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether some district authorities recently ordered suspension of cellular phone services to prevent misuse by students during examination hours and the public during polling hours of local body elections;
- (b) if so, the details thereof;
- (c) whether such orders could be issued by the said authorities;
- (d) if not, the action taken by the Government against the erring officials; and
- (e) the steps taken by the Government to issue guidelines in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) & (b) Yes, Sir. Some district authorities in the States of Uttar Pradesh and Haryana had ordered suspension of mobile services during examination hours and during local body polling hours.
- (c) to (e) Department of Telecommunications (DoT) has written to respective State Governments for suitably advising their concerned officers for not issuing orders for suspension of mobile services at their level and if it is felt that suspension of mobile service in any area is essential for maintaining law and order situation, they may bring the same to the notice of DoT for taking appropriate action.